NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 13/(MAH)/2012 CA No. :

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE PARTIES:

Shri. Rejinder K Malhotra

V/s.

M/s. Vidyut Metallics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
).	Roham Cana 1/6 Federal Broshmiler	Counsel	for h
2)	Sankay Are if a w Pany i/b Augus T		
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4)	Silhadi	- Charden.	ent - su Malhalos 24/10/10
3.	farest	Vyar Ausweri'	Ent of 29/10/2016

<u>Order</u> <u>CP No.11 to 14/397-398/CLB/MB/MAH/2012</u>

At request of the parties, list this matter for hearing on 21.12.2016.

sd/-

B.S.V. PRAKASH KUMAR (

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)